

तथा चुंगी और अन्य पड़तल चोकियों अन्तर्राष्ट्रीय यातायात के सुव्रवाह में मुख्य बाधायें हैं। संविधान के अन्तर्गत, मोटर परिवहन संबंधी कार्यकारी जिम्मेदारी, राज्य सरकारों की है। मोटर गाड़ियों और उनमें ले जाए जाने वाली माल और यात्रियों पर कराधान, राज्य सरकारों के क्षेत्र में आता है।

अन्तर्राष्ट्रीय यातायात के सुव्रवाह में विभिन्न बाधाओं को दूर करने हेतु अन्तर्राष्ट्रीय परिवहन आयोग ने इन्हें कर के भुगतान के आधार पर और परमिटों पर प्रतिहस्ताक्षर किये बिना सभी राष्ट्रीय और राज्य राजमार्गों पर अपने अपने क्षेत्रों के अन्दर माल गाड़ियों के निर्वाह रूप से आने जाने के लिए क्षेत्रीय परमिट योजनाओं अर्थात् दक्षिणी, पश्चिमी उत्तरी केन्द्रीय और पूर्वी योजनायें शुरू की हैं। इन में से दक्षिणी, पश्चिमी और उत्तरी क्षेत्र परमिट योजनाएँ क्रमशः 1 जनवरी, 1967, 1 जनवरी, 1973 और 1 जनवरी, 1974 से पहले ही से चालू हैं।

चुंगी समाप्त करना भी राज्य सरकारों के क्षेत्राधिकार में है। इस बारे में, सड़क परिवहन कराधान जाच समिति की सिफारिशों के कार्यान्वयन के लिए केन्द्रीय सरकार, राज्य सरकारों से आग्रह कर रही है। परन्तु चुंगी की समाप्ति, राज्य सरकारों द्वारा दूसरे स्विकार्य करों के बढ़ने पर आघातित है।

#### **Proposal for talks with Pakistan on overflights**

**463. SHRI Y. ESWARA REDDY:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Pakistan has not responded to the Government's communication inviting her to send a team for talks on overflights; and

(b) if so, the facts thereabout and Government's reaction thereto?

**THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS):**

(a) In response to Government's earlier communication to Pakistan suggesting commencement of bilateral talks regarding the 1971 case pending before I.C.A.O. and on resumption of air links including overflights in accordance with the Simla Agreement, Pakistan has now agreed to have talks in Islamabad in the second half of this month.

(b) An Indian delegation is likely to visit Islamabad accordingly around the 17th of November.

#### **India's help for famine-stricken Bangladesh people**

**464. SHRI G. Y. KRISHNAN:** Will the Minister of EXTERNAL AFFAIRS be pleased to state the nature and extent of India's help to feed the hungry people of Bangladesh where 70,000 to 80,000 people are said to have died of hunger in Rangpur District alone?

**THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS):** We have received no such report or request for assistance from Bangladesh.

#### **Representation by Federation of Associations of Small Industries for higher rates of supply contracts**

**465. SHRI TRIDIB CHAUDHURI:** Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government have received any representation from the Federation of Associations of Small Scale Industries and its various State Branches about the difficulty faced by their constituents owing to the reluctance of the Directorate of Supplies and Disposals to sanction higher rates for legitimate escalation of raw material prices for the execution of supply contracts tendered by them; and